

SENT BY EMAIL

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR

OFFICE ORDER

In continuation of this office order bearing Endst. No. 1507-18 G/ Covid 19 dated 10.05.2021 and Endst No. 1382-93 G/- Covid -19 dated 30.04.2021, and in view of alarming increase in Covid - 19 positive cases in Jalandhar Sessions Division, all the Judicial Officers (except the Officers availing Vacation upto 15.06.2021) are directed to only deal with matters detailed in order dated 30.04.2021 and to ensure that after finishing the Court work which should start at 10:00 AM, the Officers shall leave the Court and thereafter shall work from home through virtual mode.

All the other instructions detailed in office order bearing Endst. No. 1507-18 G/ Covid 19 dated 10.05.2021 should be scrupulously followed and all the Judicial Officers should ensure that they themselves and staff members working under their control are scrupulously following the latest instructions received from the Govt. of India, Punjab Government or Hon'ble High Court of Punjab & Haryana in view of the prevailing threat of Novel Corona virus (COVID-19).

This arrangement should continue upto 15.06.2021 for the subordinate Courts and upto 07.06.2021 in the Appellate Courts of this Sessions Division i.e. upto the start of vacation. Further, during Vacations Court work should be regulated as per directions of Hon'ble High Court conveyed vide Hon'ble High Court letters No.604 SPL -Gaz.II.(12G) dated 17.05.2021 and No.1237/ Spl./ Gaz.II.(12G) dated 04.05.2013.

Sd/-
**District & Sessions Judge
Jalandhar**

Dated 31.05.2021

Endst. No. 1743-54 G/ Covid 19

Reader/ Incharge JSC Room/ System Officer/ Concerned official to note for strict compliance and copy be displayed on Notice Board of this Office/ Court and uploaded on Website of this Office.

Copy is forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble Punjab & Haryana High Court, Chandigarh.
2. The Registrar (Vigilance) - cum - PRO, Hon'ble Punjab & Haryana High Court, Chandigarh.
3. All the Judicial officers of Sessions Division Jalandhar including Secretary, DLSA, Jalandhar.
4. The Deputy Commissioner Jalandhar.
5. The Commissioner of Police Jalandhar.
6. The SSP (Rural), Jalandhar.
7. The SSP (Vigilance Bureau), Jalandhar range, Jalandhar.
8. The Superintendent, Central Jail at Kapurthala.
9. The Civil Surgeon, Jalandhar.
10. The District Attorney, Jalandhar
11. The President/ Secretary, Bar Associations, Jalandhar, Nakodar & Phillaur for communication of this order amongst all the members of Bar Association.
12. The Chowki Incharge, Judicial Court complex, Jalandhar.

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**District & Sessions Judge
Jalandhar**

4/5/21